

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 03rd FEBRUARY, 2026

No. 27 / A: Hon'ble the Chief Justice has been pleased to appoint/post Mr. Mohit, Assistant Registrar (judicial), High Court of Jharkhand, Ranchi as O.S.D. to Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi.

Further, Mr. Mohit is also directed to continue his present assignment as Assistant Registrar (Judicial), High Court of Jharkhand, Ranchi, till further orders.

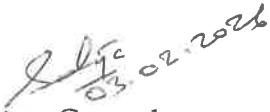
By order of the Court,

Sd/-Satya Prakash Sinha

Registrar General

Memo. No. 463 / Apptt. Dated Ranchi the 03rd February, 2026

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / All the Registry Members of this Court/ D.R.-Cum-PPS to Hon'ble the Chief Justice / Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court / Treasury Officer, Doranda Treasury, Doranda, Ranchi and the Officer concerned for information and needful .


02-02-2026
Registrar General